

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 438  
TO BE ANSWERED ON 13.12.2018**

**ASSISTANCE TO OLD AND HELPLESS PERSONS**

**438. SHRI SYED NASIR HUSSAIN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the number of old and helpless men and women in the country has increased during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the number of Government and private institutions engaged for their care/ welfare;
- (d) whether Government has received any proposals from the State Governments to assist these old and helpless persons; and
- (e) if so, the details of action taken thereon?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI VIJAY SAMPLA)**

(a) & (b) Data in this regard is not maintained in this Ministry. However, the Government of India does enumeration of population, across various age groups, once in a decade and as per the data available with the RGI, the number of elderly population has increased as mentioned below:

S.No.	Parameters	1991	2001	2011
1.	Total Population of the country	83.85 crore	102.86 crore	121.06 crore
2.	Total Population of senior citizens in the country	5.7 crore	7.7 crore	10.4 crore
3.	Percentage of senior citizens to total population	6.8%	7.5%	8.6%

Details of elderly men and women in the Country, State-wise, as per Census 2011 is annexed at **Annexure-I**.

(c) to (e): Details of number of Government Institutions engaged for the care/welfare of elderly:

## **Ministry of Social Justice and Empowerment:**

### **(a) Integrated Programme for Senior Citizens (IPSrC):**

Centralised data in this regard is not maintained in this Ministry. However, the Ministry of Social Justice and Empowerment implements a Central Sector Scheme of IPSrC {previously known as Integrated Programme for Older Persons (IPOP)} under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes including Senior Citizens Home for 50 elderly women (earlier known as multi facility care centre for older widows)), Continuous Care Homes, Mobile Medicare Units, physiotherapy clinics etc to the Implementing Agencies (IAs) such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental/Voluntary Organizations. At present, there are 398 ongoing project run by the IAs and these are receiving funds under the scheme of IPSrC. Details of projects under IPSrC scheme, State-wise, are annexed at **Annexure-II**.

Under the Scheme, the IAs are required to apply for grant in aid on e-Anudaan portal (<http://ngograntsje.gov.in>) of this Ministry in every financial year. These online applications of NGOs are thereafter forwarded and recommended alongwith satisfactory Inspection Report, to this Ministry by the respective State/ UT Governments. Grant in aid to the IAs are released by the Ministry after receipt of specific recommendations of the State/ UT Government, alongwith satisfactory Inspection Report and other required documents.

### **(b) National Institute of Social Defence:**

The National Institute of Social Defence (NISD), an Autonomous Institute under the aegis of Department of Social Justice and Empowerment, is the nodal Training Institute, involved mainly in conducting training and awareness programmes pertaining to care for senior citizens, drug abuse prevention and other social defence issues like beggary, transgender etc. in collaboration with Regional Resource & Training Centres (RRTC's), schools, colleges, Universities and other Institutes/organizations.

## **Ministry of Women and Child Development:**

The Ministry of Women and Child Development has constructed a Home for Widows at Sunrakh Bangar, Vrindavan, Distt. Mathura, Uttar Pradesh, with a capacity of 1000 widows to provide them safe and secure place to stay, health services, nutritious food, legal and counseling services. The new home for widows named as Krishna Kutir is constructed on 1.424 hectare of land. The design of the Home is old age friendly which consists of ground plus three floors with the facilities of ramps, lifts, supply of adequate electricity, water and other amenities for meeting the requirement of senior citizens and persons with special challenges. The Home is fully funded by Central Government. The Home was inaugurated on 31.8.2018. The Home is operational w.e.f. 01.09.2018 and managed by Govt. of Uttar Pradesh.

## **Ministry of Health and Family Welfare:**

Keeping in view the recommendations made in the "National Policy on Older Persons" as well as the State's obligation under the "Maintenance & Welfare of Parents & Senior Citizens Act 2007", the Ministry of Health & Family Welfare had launched the National

Programme for the Health Care of Elderly (NPHCE) during 2010-11 to address various health related problems of elderly people. The major objectives of the NPHCE are establishment of Department of Geriatric in identified Medical Institutions as Regional Geriatric Centres for different regions of the country and to provide dedicated health care facilities for elderly in District Hospitals, Community Health Centres (CHCs), Primary Health Centres (PHCs) and Sub-Centres (SCs) through State Health Society. Following facilities are being provided under the Programme:

- Geriatric OPD, 30 bedded Geriatric ward for in-patient care, etc at Regional Geriatric Centres.
- Geriatric OPD and 10 bedded Geriatric Ward at District Hospitals.
- Bi-weekly Geriatric Clinic at Community Health Centres (CHCs)
- Weekly Geriatric Clinic at Primary Health Centre (PHCs).
- Provision of Aids and Appliances at Sub-centres.

**Ministry of Rural Development:**

Under National Social Assistance Programme, Indira Gandhi National Old Age Pension Scheme (IGNOAPS) is extended to the persons belonging to below poverty line (BPL) households. Central assistance of Rs. 200/- is provided to the BPL persons of the age group of 60-79 years and central assistance of Rs. 500/- is provided to the BPL persons of 80 years or above. The total number of beneficiaries under the scheme is 221 lakh.

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Annexure referred to in part- (a) &amp; (b) of the Rajya Sabha Question No. 438 for 13.12.18

## State-wise list of elderly men and women as per Census 2011

S.No.	STATE/UT	Total Population (approx.)		
		Persons	Males	Females
1	2	3	4	5
1.	ANDHRA PRADESH	8278241	3906328	4371913
2.	A & N ISLANDS	25424	14189	11235
3.	ARUNACHAL PRADESH	63639	33189	30450
4.	ASSAM	2078544	1054817	1023727
5.	BIHAR	7707145	4106593	3600552
6.	CHANDIGARH	67078	34833	32245
7.	CHHATTISGARH	2003909	928159	1075750
8.	D & N HAVELI	13892	6359	7533
9.	DAMAN & DIU	11361	4873	6488
10.	NCT OF DELHI	1147445	576755	570690
11.	GOA	163495	74315	89180
12.	GUJARAT	4786559	2245601	2540958
13.	HARYANA	2193755	1088621	1105134
14.	HIMACHAL PRADESH	703009	340875	362134
15.	JAMMU & KASHMIR	922656	482580	440076
16.	JHARKHAND	2356678	1181745	1174933
17.	KARNATAKA	5791032	2747072	3043960
18.	KERALA	4193393	1883595	2309798
19.	LAKSHADWEEP	5270	2674	2596
20.	MADHYA PRADESH	5713316	2769556	2943760
21.	MAHARASHTRA	11106935	5253709	5853226
22.	MANIPUR	187694	93137	94557
23.	MEGHALAYA	138902	66939	71963
24.	MIZORAM	68628	34345	34283
25.	NAGALAND	102726	54779	47947
26.	ODISHA	3984448	1994270	1990178
27.	PUDUCHERRY	120436	53419	67017
28.	PUNJAB	2865817	1443662	1422155
29.	RAJASTHAN	5112138	2432263	2679875
30.	SIKKIM	40752	22472	18280
31.	TAMIL NADU	7509758	3661226	3848532
32.	TRIPURA	289544	141920	147624
33.	UTTAR PRADESH	15439904	8037133	7402771
34.	UTTARAKHAND	900809	441897	458912
35.	WEST BENGAL	7742382	3851314	3891068
	<b>TOTAL</b>	<b>103836714</b>	<b>51065214</b>	<b>52771500</b>

**Annexure-II**

Annexure referred to in part (c) to (e) of Rajya Sabha Question No. 438 for 13.12.2018  
(State wise details of on-going projects under the Scheme of Integrated Programme for Senior Citizens (IPSr.C))

Sl. No.	Name of States	Sr.C.H.	MMU	Physiotherapy	RRTC
1	Andhra Pradesh	62	05	-	-
2	Arunachal Pradesh	-	-	-	-
3	Assam	17	06	01	-
4	Bihar	02	-	-	-
5	Chhattisgarh	01	-	-	-
6	Delhi	02	-	01	01
7	Goa	-	-	-	-
8	Gujarat	04	-	02	-
9	Haryana	06	-	01	-
10	Himachal Pradesh	01	01	-	-
11	Jammu and Kashmir	-	-	-	-
12	Jharkhand	-	-	-	-
13	Karnataka	40	02	-	01
14	Kerala	05	-	-	-
15	Madhya Pradesh	10	-	01	-
16	Manipur	19	02	-	01
17	Maharashtra	35	01	02	02
18	Mizoram	-	-	-	-
19	Nagaland	01	-	-	-
20	Odisha	38	02	01	01
21	Punjab	03	-	-	-
22	Puducherry	-	-	-	-
23	Rajasthan	02	-	-	01
24	Tamil Nadu	50	05	02	-
25	Telangana	17	01	-	01
26	Tripura	04	-	-	-
27	Uttar Pradesh	10	-	01	-
28	Uttarakhand	04	-	-	-
29	West Bengal	16	03	-	01
30	A & N Island	-	-	-	-
31	Chandigarh	-	-	-	-
32	Dadra & Nagar Haveli	-	-	-	-
33	Daman and Diu	-	-	-	-
34	Lakshadweep	-	-	-	-
35	Meghalaya	-	-	-	-
36	Sikkim	-	-	-	-
	<b>Total</b>	<b>349</b>	<b>28</b>	<b>12</b>	<b>09</b>

Note- Sr.C.H.- Senior Citizens' Home (Old Age Home); MMU- Mobile Medicare Unit;  
RRTC- Regional Resource and Training Centre.

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